

**NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

No. NGT/PB/CP/2018/462

Dated: 28.05.2018

OFFICE ORDER

**REVISED SUMMER VACATION ROASTER OF THE NATIONAL GREEN TRIBUNAL
FROM 11.06.2018 to 22.06.2018**

In exercise of powers conferred under sub-rule(1) of Rule 3 of the National Green Tribunal (Financial and Administrative Powers) Rules, 2011 and in exercise of the powers conferred upon the Acting Chairperson in paragraph 5 of the order dated 27th March, 2018 of the Hon'ble Supreme Court of India, passed in the case titled as *NGT Bar Association (Western Zone) v. Union of India and Others*. The arrangement of summer vacation bench in Principal Bench at New Delhi and allocation of judicial work *vide* order no. NGT/PB/CP/2018/688/395 dated 07.05.2018 is hereby modified with other directions remaining the same as contained in Office Order dated 07.05.2018:-

VACATION BENCH ROASTER FROM 11.06.2018 TO 22.06.2018		
1	Hon'ble Mr. Justice Raghuvendra Singh Rathore	11.06.2018 to 22.06.2018 (for the entire period)
2	Hon'ble Dr. S.S. Garbyal	11.06.2018 to 22.06.2018 (for the entire period)


(ACTING CHAIRPERSON)
National Green Tribunal

Copy for information to:

1. PPS to Hon'ble Acting Chairperson
2. PA to Hon'ble Members
3. PS to Ld. Registrar General
4. Registrar, NGT Western Zone Bench at Pune
5. Registrar, NGT Eastern Zone Bench at Kolkata
6. Registrar, NGT Southern Zone Bench at Chennai
7. Registrar, NGT Central Zone Bench at Bhopal
8. PA to Dy. Registrar
9. DCA, NGT, PB
10. Consultant (Admin.)
11. Incharge (Protocol Section)
12. S.O. (G.A.)
13. Assistant Registrar (Judicial - 2)
14. Consultant (Judicial -1)
15. Court Master of Court No. 1 & 2
16. All the Section Incharge
17. Bar Association of NGT, PB & all Zonal Benches
18. Website of NGT
19. Notice Board
20. Personal Files of Hon'ble Members

